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**OFFICE OF THE DISTRICT & SESSIONS JUDGE
CUM SPECIAL JUDGE(PC ACT)(CBI)
ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

In pursuance of Hon'ble Delhi High Court order No.17/DHC/Gaz./G-1/2019 Dated 4th April,2019, the following Judicial Officers, Rouse Avenue Court Complex, New Delhi are here by authorized to act as Link' Courts to dispose of urgent matters/ miscellaneous applications filed in the courts, mentioned in column No.1, with immediate effect.

S.No.	Name of the Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Sh. Vimal Kumar Yadav Spl. Judge(PC Act)(CBI)-01	Ms. Anju Bajaj Chandna Spl. Judge(PC Act)(CBI)-02	Ms. Kiran Bansal Spl. Judge(PC Act)(ACB)-01
2	Ms. Anju Bajaj Chandna Spl. Judge(PC Act)(CBI)-02	Dr. Kamini Lau, Spl. Judge(PC Act)(CBI)-03	Sh. Sanjay Khanagwal Spl. Judge(PC Act)(ACB)-02
3	Dr. Kamini Lau, Spl. Judge(PC Act)(CBI)-03	Sh. Ajay Kumar Kuhar Spl. Judge(PC Act)(CBI)-04	Sh. Vimal Kumar Yadav Spl. Judge(PC Act)(CBI)-01
4	Sh. Ajay Kumar Kuhar Spl. Judge(PC Act)(CBI)-04	Sh. Sanjay Kumar Aggarwal Spl. Judge(PC Act)(CBI)-05	Sh. Bharat Parashar Spl. Judge(PC Act)(CBI)
5	Sh. Sanjay Kumar Aggarwal Spl. Judge(PC Act)(CBI)-05	Sh. Rakesh Kumar Sharma Spl. Judge(PC Act)(CBI)-06	Sh. Rakesh Kumar-II Spl. Judge(PC Act)(CBI)-22
6	Sh. Rakesh Kumar Sharma Spl. Judge(PC Act)(CBI)-06	Sh. Anil Kumar Sisodia Spl. Judge(PC Act)(CBI)-07	Ms. Anuradha Shukla Bhardwaj Spl. Judge(PC Act)(CBI)-21
7	Sh. Anil Kumar Sisodia Spl. Judge(PC Act)(CBI)-07	Ms. Santosh Snehi Mann Spl. Judge(PC Act)(CBI)-08	Ms. Illa Rawat, Spl. Judge(PC Act)(CBI)-20
8	Ms. Santosh Snehi Mann Spl. Judge(PC Act)(CBI)-08	Sh. Arun Bhardwaj, Spl. Judge(PC Act)(CBI)-09 (Mps/MLAs cases)	Sh. Chandra Shekhar Spl. Judge(PC Act)(CBI)-19
9	Sh. Arun Bhardwaj, Spl. Judge(PC Act)(CBI)-09 (Mps/MLAs cases)	Sh. Arvind Kumar Spl. Judge (PC Act)(CBI)-10	Sh. Sanjay Garg-II Spl. Judge(PC Act)(CBI)-18
10	Sh. Arvind Kumar Spl. Judge (PC Act)(CBI)-10	Sh.Anurag Sen Spl. Judge (PC Act)(CBI)-11	Sh. Inder Jeet Singh Spl. Judge(PC Act)(CBI)-17
11	Sh.Anurag Sen Spl. Judge (PC Act)(CBI)-11	Sh. Lal Singh, Spl. Judge(PC Act)(CBI)-12	Sh. Sanjay Bansal Spl. Judge(PC Act)(CBI)-16
12	Sh. Lal Singh, Spl. Judge(PC Act)(CBI)-12	Sh. Pulastya Pramachala Spl. Judge(PC Act)(CBI)-13	Sh. Virender Bhatt Spl. Judge(PC Act)(CBI)-15
13	Sh. Pulastya Pramachala Spl. Judge(PC Act)(CBI)-13	Sh.Rajender Kumar Shastri Spl. Judge(PC Act)(CBI)-14	Sh. Lal Singh, Spl. Judge(PC Act)(CBI)-12
14	Sh.Rajender Kumar Shastri Spl. Judge(PC Act)(CBI)-14	Sh. Virender Bhatt Spl. Judge(PC Act)(CBI)-15	Sh.Anurag Sen Spl. Judge (PC Act)(CBI)-11
15	Sh. Virender Bhatt Spl. Judge(PC Act)(CBI)-15	Sh. Sanjay Bansal Spl. Judge(PC Act)(CBI)-16	Sh. Pulastya Pramachala Spl. Judge(PC Act)(CBI)-13
16	Sh. Sanjay Bansal Spl. Judge(PC Act)(CBI)-16	Sh. Inder Jeet Singh Spl. Judge(PC Act)(CBI)-17	Sh.Rajender Kumar Shastri Spl. Judge(PC Act)(CBI)-14
17	Sh. Inder Jeet Singh Spl. Judge(PC Act)(CBI)-17	Sh. Sanjay Garg-II Spl. Judge(PC Act)(CBI)-18	Sh. Arvind Kumar Spl. Judge (PC Act)(CBI)-10
18	Sh. Sanjay Garg-II Spl. Judge(PC Act)(CBI)-18	Sh. Chandra Shekhar Spl. Judge(PC Act)(CBI)-19	Ms. Santosh Snehi Mann Spl. Judge(PC Act)(CBI)-08

19	Sh. Chandra Shekhar Spl. Judge(PC Act)(CBI)-19	Ms. Illa Rawat, Spl. Judge(PC Act)(CBI)-20	Sh. Anil Kumar Sisodia Spl. Judge(PC Act)(CBI)-07
20	Ms. Illa Rawat, Spl. Judge(PC Act)(CBI)-20	Ms. Anuradha Shukla Bhardwaj Spl. Judge(PC Act)(CBI)-21	Sh. Rakesh Kumar Sharma Spl. Judge(PC Act)(CBI)-06
21	Ms. Anuradha Shukla Bhardwaj Spl. Judge(PC Act)(CBI)-21	Sh. Rakesh Kumar-II Spl. Judge(PC Act)(CBI)-22	Sh. Sanjay Kumar Aggarwal Spl. Judge(PC Act)(CBI)-05
22	Sh. Rakesh Kumar-II Spl. Judge(PC Act)(CBI)-22	Sh. Bharat Parashar Spl. Judge(PC Act)(CBI)	Sh. Ajay Kumar Kuhar Spl. Judge(PC Act)(CBI)-04
23	Sh. Bharat Parashar Spl. Judge(PC Act)(CBI)	Sh. Vimal Kumar Yadav Spl. Judge(PC Act)(CBI)-01	Dr. Kamini Lau, Spl. Judge(PC Act)(CBI)-03
24	Ms. Kiran Bansal Spl. Judge(PC Act)(ACB)-01	Sh. Sanjay Khanagwal Spl. Judge(PC Act)(ACB)-02	Ms. Anju Bajaj Chandna Spl. Judge(PC Act)(CBI)-02
25	Sh. Sanjay Khanagwal Spl. Judge(PC Act)(ACB)-02	Ms. Kiran Bansal Spl. Judge(PC Act)(ACB)-01	Sh. Arun Bhardwaj, Spl. Judge(PC Act)(CBI)-09 (Mps/MLAs cases)

In terms of Hon'ble High Court of Delhi order No.18/DHC/Gaz/G-1/2019 dated 4th April, 2019, in the absence of undersigned, next senior most available officer posted at the Rouse Avenue Court Complex shall look after the work of the undersigned.

(O.P. SAINI)

District & Sessions Judge-
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex, New Delhi.

No.Link Roster/RA/Gaz./2019/1125-1129

Dated, Delhi the

Copy forwarded for information and necessary action to:-

Sub: Link Spl. Judge (PC Act) (CBI), Rouse Avenue Courts New Delhi

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The Chief Metropolitan Magistrate, Rouse Avenue Courts, New Delhi.
5. The ACMM-cum-ACJ, Rouse Avenue Courts, New Delhi.
6. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, THC, Delhi.
7. The Director, Directorate of Prosecution, CBI/ACB(GNCTD)
8. The Branch In-charge, Admn., General, Filing, Pool Cars, Care Taking, Facilitation Centre, Rouse Avenue Courts, New Delhi.
9. The P.S./Reader to the undersigned.
10. The Secretary, Bar Association, Tis Hazari, Patjala House, Saket, Karkardooma, Rohini & Dwarka Courts, Delhi/New Delhi.
11. The Lockup Incharge, Rouse Avenue Courts, New Delhi.
12. The Web-site Committee, Tis Hazari Courts, Delhi.
13. The District System Administrator, Rouse Avenue Court Complex, New Delhi.
14. For uploading on 'LAYERS'